

POST-OFFER PUBLIC ANNOUNCEMENT TO THE PUBLIC SHAREHOLDERS OF

P.M. TELININKS LIMITED

Corporate Identification Number: L27105TG1980PLC002644;

Registered Office: 1-7-241/11/D, Ramalaya, 3RD Floor S.D.Road, Hyderabad, Secunderabad, Telangana, India, 500003;
Contact Number: 040-40176211, 66665929; Website: www.pmtel.com

Open offer for acquisition of up to 26,19,500 (Twenty-Six Lakh Nineteen Thousand And Five Hundred) fully paid-up equity shares having a face value of INR 10/- (Indian Rupee Ten only) each ("Equity Shares") of P.M. Telininks Limited ("Target Company"), representing 25.00% of the voting share capital, at a price of INR 6.81/- (Indian Rupees six and eighty-one paise only) per Equity Share, from the Public Shareholders of the Target Company by BSL Infrastructure Limited ("Acquirer") pursuant to and in compliance with the SEBI (SAST) Regulations (as defined below) ("Offer"/"Open Offer").

This Post-Offer Advertisement is being issued by CapitalSquare Advisors Private Limited ("Manager"), for and on behalf of the Acquirer and pursuant to the provisions of Regulation 18 (12) of the SEBI (SAST) Regulations, in respect of the Offer in Financial Express - English (all editions), Jansatta - Hindi (all editions), Mumbai Lakshadep - Marathi (Mumbai edition), Mana Telangana - Telugu (Hyderabad edition), wherein the Detailed Public Statement dated Thursday, September 11, 2025, was published on Friday, September 12, 2025, in accordance with the provisions of Regulation 14 (3) of the SEBI (SAST) Regulations (News Papers).

This Post-Offer Public Announcement should be read in continuation of, and in conjunction with the:

- Public Announcement dated Friday September 05, 2025 ("Public Announcement");
 - Detailed Public Statement published on Friday September 12, 2025, in the Newspapers ("Detailed Public Statement");
 - Draft Letter of Offer dated Friday September 19, 2025 ("Draft Letter of Offer");
 - Letter of Offer dated Tuesday, January 06, 2026, along with the Form of Acceptance-cum-Acknowledgement and Form No. SH-4 Securities Transfer Form ("Letter of Offer");
 - The Corrigendum to the Detailed Public Statement published on Tuesday, January 06, 2026 ("Corrigendum to the Detailed Public Statement");
 - Recommendations of Committee of Independent Directors published in the Newspapers on Thursday, January 08, 2026 ("Recommendations of IDC");
 - Pre-Issue Advertisement dated January 09, 2026, which was published in the Newspapers on Monday, January 12, 2026 ("Pre-Issue Advertisement");
 - Corrigendum to the LOF cum Pre-Issue Advertisement dated Tuesday, January 13, 2026, which was published in the Newspapers on Wednesday, January 14, 2026 ("Corrigendum to the LOF cum Pre-Issue Advertisement"); and
- The Public Announcement, Detailed Public Statement, Draft Letter of Offer, Letter of Offer, Corrigendum to the DPS, Recommendations of IDC, Pre-Issue Advertisement, and Corrigendum to the LOF cum Pre-Issue Advertisement are hereinafter referred to as the "Offer Documents".

1	Name of the Target Company		PM. Telelinks Limited			
2	Name of the Acquirers and PACs		BSL Infrastructure Limited			
3	Name of Manager to the Offer		CapitalSquare Advisors Private Limited			
4	Name of Registrar to the Offer		Purva Share Registry (India) Pvt. Ltd.			
5	Offer Details					
5.1	Date of Opening of the Offer		Tuesday, January 13, 2026			
5.2	Date of Closing of the Offer		Wednesday, January 28, 2026			
6	Date of Payment of Consideration		Wednesday, February 11, 2026			
7	Details of the Acquisition					
Sr No.	Particulars		Proposed in the Offer Documents (Assuming full acceptance in this Offer)		Actuals	
7.1	Offer Price		₹6.81/-		₹6.81/-	
7.2	Aggregate number of Equity Shares tendered		26,19,500		1406	
7.3	Aggregate number of Equity Shares accepted in the Offer		26,19,500		1406	
7.4	Size of the Open Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)		₹ 1,78,38,795/-		₹ 9574.86/-	
7.5	Shareholding of the Acquirers before the Share Purchase Agreement/ Public Announcement					
a)	Number of Equity Shares		0		0	
b)	% of fully diluted Equity Share capital		0		0	
7.6	Equity Shares acquired by way of Share Purchase Agreement					
a)	Number of Equity Shares		48,38,733		0*	
b)	% of fully diluted Equity Share capital		48.03%		0	
7.7	Equity Shares acquired by way of Offer					
a)	Number of Equity Shares		26,19,500		1406	
b)	% of fully diluted Equity Share capital		26.00%		0.01%	
7.8	Equity Shares acquired after the Detailed Public Statement					
a)	Number of Equity Shares acquired		Nil		Nil	
b)	Price of the Equity Shares acquired					
c)	% of Equity Shares acquired					
7.9	Post-Offer shareholding of the Acquirers					
a)	Number of Equity Shares		74,58,233		1406	
b)	% of fully diluted Equity Share capital		74.03%		0.01%	
7.10	Pre-Offer and Post-Offer shareholding of the Public Shareholders					
	Particulars		Pre-Offer	Post-Offer	Pre-Offer	Post-Offer
a)	Number of Equity Shares		52,36,267	26,16,767	52,36,267	52,34,861
b)	% of fully diluted Equity Share capital		51.97	25.97	51.97	51.96

*The shares are yet to be acquired.

Issued by the Manager to the Offer on behalf of the Acquirer

CAPITALSQUARE
Teaming together to create value

CAPITALSQUARE ADVISORS PRIVATE LIMITED
208, 2nd Floor, AARPEE Center, MIDC Road No. 11,
CTS 70, Andheri (E), Mumbai - 400 093, Maharashtra, India
Contact Person: Viveka Singhal/ Nitin Prajapati
Tel. No.: 022 6684 9999/ 022 6684 9948
Email: mb@capitalsquare.in
SEBI Registration Number: INMD00012219
CIN: U65999MH2008PTC167863
Validity Period: Permanent

Date: Friday, February 13, 2026
Place: Mumbai

For and on behalf of Acquirer
Sd/-
Hari Om Prakash
Director